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Declaration of Assets and Liabilities

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be ven)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/		Leuse	- Indian	EW. Hame
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12,000	1/	11	-	
(iii)	Bonds, Debentures and Shares in companies		*			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	100 ST 10				
(v)	Motor Vehicles (details of make, etc.)	-	-			
(vi)	Jewellery (give details of weight and value)	02 900			-	•
(vii)	Other assets, such as values of claims / interests	######################################	Alexander Levi		and of the second	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependent here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will ave to be indicated.]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	7 - 0			_	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	_				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		To the signature construction of the signature of the sig
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		analysis version
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	COUPK 3950 g	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	William Committee Co	Va 1

C. <u>Personal D</u>	<u>etall</u>									
GPF/CPF/PRAN No.	1-	1	1016	78	752	392				
Gender	:-	M	(14	1/F)				anagar s		
Date of Birth	1*	0		0	11	11	9	8	8	(DD/MM/YYYY
Class/Group	:-		, +] 14	/B/C)					
Cadre	!=	BIH	AR L	EGI	SLAT	TIVE	ASS	SEMB	ALY	
Home District	i»	8.S.	SBiha	ar Sed					Service	1
I hereby d knowledge and be		that	the a	bov	e det	ails (are t	rue 1	to the	best of my
					Action of the Contract					M12
				Na	ime of	f Empl	oyee:	CHI	NCHU	N. KUMAR
Place: PATNA		Designation: OFFICE ATTENDANT								
Date:	PII			De	partm	nent:	B.:	L.A.	*********	1#+1/2************
Note: Pleas	e sign	each	page	of t	he d	eclara	ition.	Ass	et deci	aration form

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must be in A4 size white paper with computer typed (single side)

in prescribed format.